THE MINISTER OF FINANCE AND REVENUE AND BANKING <SHRI H. M. PATEL); (a) to (c) After the announcement of the Budget proposals regarding reduction in import duty on stainless steel plates, sheets and strips, the Government had received several representations from different organisations includ-ing from stainless steel re-rollers. The representatives of several associations had also met the Finance Minister. Keeping in view the interests of Industry as well as of the rerollers, the Government have already noti-fied the revised rates of duty for stainless steel plates, sheets and strips vide Notification No. 152-Customs dated 15-7-77.

PAPERS LAID ON THE TABLE

- 1. Report and Accounts (1974-75) of the National Textile Corporation Limited, New Delhi and Related Papers.
- II. Report and Accounts (1975) of the **Export Credit and Guarantee Corporation Limited, Bombay and** related papers.

## III. Report and Accounts (1975-76) of the Cashew Corporation of India Limited, New Delhi and related papers.

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO **OPERATION** (SHRI MOHAN DHARIA): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956: -

I. (a) Seventh Annual Report and Accounts of the National Textile Corporation Limited, New Delhi, for the year 1974.75, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Coropration.

[Placed in Library. See No. LT-763/77 for (a) and (b).]

II. (a) Eighteenth Annual Report and Accounts of the Export Credit and Guarantee Corporation Limited, Bombay, for the year ended the 31st December, 1975, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-764/77 for (a) and (b).]

III. (a) Sixth Annual Report and Acocunts of the Cashew Corporation of India Limited, New Delhi, for the year 1975-76, together with the Audi tors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Coropration.

(c) Statements (in	English	and
Hindi) giving reasons	for the	delay
in laying the papers	mentione	d at I
above.		

[Placed in Library. See No LT-562/77 for (a) to (c).]

## I. Accounts (1975-76) of the Textiles **Committee Bombay.**

## II. Accounts (1975-76) of the Rubber Board, Kottayam.

SHRI MOHAN DHARIA: Sir, I also beg to lay on the Table:

I. A copy (in English and Hindi) of the Annual Accounts of the Textiles Committee, Bombay, for the year 1975-76, and the Audit Report thereon, under sub-section (4) of section 13 of the Textiles Committee Act, 1963. [Placed in Library. See No. LT-709/77.]